

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "A": HYDERABAD
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
and
LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

S.No.	ITA No.	AY	Appellant	Respondent
01	1058/H/2017	2009-10	Dy. Commissioner of Income-tax, Circle - 16(2), Hyderabad.	Maruti Ispat & Energy Pvt. Ltd., Hyderabad. PAN-AAFCM 7368H
02	1059/H/2017	2010-11	-do-	-do-
03	1060/H/2017	2012-13	-do-	-do-
Revenue by:		Shri Sunil Kumar Pandey		
Assessee by:		Shri Anam Siddiqui		
Date of hearing:		04/02/2021		
Date of pronouncement:		08/02/2021		

ORDER

PER BENCH:

These Revenue's appeals for AYs 2009-10, 2010-11 & 2012-13 are directed against the CIT(A) - 6, Hyderabad's orders dated 23/03/2017 passed in appeal Nos. 0163, 0162 & 0172/2015-16/ACIT, Cir. - 16(2)/CIT(A)-4/Hyd/16-17 involving proceedings u/s 143(3) of the Income-tax Act, 1961 ; in short "the Act".

2. At the outset, Learned DR submitted that the

Revenue has filed for settlement sought in the Form-I & II under the Direct Tax Vivad Se Vishwas Bill, 2020 before the prescribed authority(ies) therein.

4. On perusal of the documents placed on record of the Tribunal, we find that the Revenue has proposed to settle the cases taking the benefit under the Direct Tax Vivad Se Vishwas Bill, 2020. We, therefore, are of the opinion that the instant appeals of the Revenue deserve to be dismissed at this stage with a rider that it shall be very much open to the Revenue to seek revival of the cases before the Tribunal, if their settlement petitions hereinabove are rejected for the technical reasons.

5. In the result, Revenue appeals are dismissed in above terms.

Pronounced in the open court on 8th February, 2021.

Sd/-
(LAXMI PRASAD SAHU)
ACCOUNTANT MEMBER

Sd/-
(SATBEER SINGH GODARA)
JUDICIAL MEMBER

Hyderabad, Dated: 8th February, 2021.

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copy to :

<i>1</i>	<i>DCIT, Circle - 16(2), 2nd Floor, 'B' Block, IT Towers, AC Guards, Masab Tank, Hyderabad.</i>
<i>2</i>	<i>M/s Maruti Ispat & Energy Pvt. Ltd., Rama Towers, 5-4-83, 2nd Floor, TSK Chamber, MG Road, Secunderabad.</i>
<i>3</i>	<i>CIT(A) - 4, Hyderabad.</i>
<i>4</i>	<i>Pr. CIT - 4, Hyderabad</i>
<i>5</i>	<i>ITAT, DR, Hyderabad.</i>
<i>6</i>	<i>Guard File.</i>